NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 93(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF SH R. VARDHARAJAY MEMBER (IT):

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF S PECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016

NAME OF THE COMPANY:

Ravinder Veer Singh

V/s.

M/s. T.B.H Breweries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013. S.NO. NAME DESIGNATION REPRESENTATION

Nikita chourse - Adu for Porja Dual - Petitimes

ORDER

List on 03.08.2016 at 2.00 pm.

(R. VARDHARAJAN) MEMBER (J)

(R. VARASHARANA)

(S.K. MOHAPATRA) MEMBER (T)

Dated: 20/07/2016

(Vidya)